

[Shri Ram Kishan Gupta]
a Bill further to amend the Indian Penal Code, 1860.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Penal Code, 1860."

The motion was adopted.

Shri Ram Kishan Gupta: I introduce the Bill.

REPRESENTATION OF THE PEOPLE (AMENDMENT) BILL*

(Amendment of section 77)

श्री यशपाल सिंह (देहरादून): श्रीमन् मैं प्रस्ताव करता हूँ कि लोक प्रतिनिधित्व अधिनियम, 1951, में आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये।

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951."

The motion was adopted.

श्री यशपाल सिंह : मैं विधेयक प्रस्तुत करता हूँ।

PROHIBITION OF MANUFACTURE AND IMPORT OF HYDROGENATED VEGETABLE OILS BILL*

श्री यशपाल सिंह (देहरादून) : मैं प्रस्ताव करता हूँ कि भारत में उद्भूत वनस्पति तेलों के निर्माण तथा आयात के निषेध का उपश्रव्य करने वाले विधेयक को पेश करने की अनुमति दी जाय।

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to provide for prohibi-

tion of manufacture and import of hydrogenated vegetable oils in India."

The motion was adopted.

श्री यशपाल सिंह : मैं विधेयक को प्रस्तुत करता हूँ।

HIRE-PURCHASE BILL*

श्री यशपाल सिंह (देहरादून) : श्रीमन्, मैं प्रस्ताव करता हूँ कि वस्तुओं की किराया-दरौद संबंधी विधि में संशोधन करने वाले विधेयक का पेश करने की अनुमति दी जाय।

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to amend the law relating to the hire-purchase of goods."

The motion was adopted.

श्री यशपाल सिंह : मैं विधेयक पेश करता हूँ।

PAYMENT OF WAGES (AMENDMENT) BILL*

(Amendment of sections 1 and 15 and insertion of new section 15A)

Shri S. C. Samanta (Tamluk): I beg to move for leave to introduce a Bill further to amend the Payment of Wages Act, 1936.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Payment of Wages Act, 1936."

The motion was adopted.

Shri S. C. Samanta: I introduce the Bill.

*Published in Gazette of India Extraordinary, Part II, Section 2, dated 9th June, 1967.